

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1183
ANSWERED ON:16.11.2010
SEXUAL EXPLOITATION BY CAB DRIVERS
Bais Shri Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of sexual exploitation of children by cab drivers in the National Capital Territory of Delhi;
- (b) if so, the details thereof and the total number of such cases reported alongwith the action taken against the cab drivers during each of the last three years and the current year;
- (c) whether the Government has received any complaints with regard to threat to the family of victimised children by police officials; and
- (d) if so, the details thereof and the action taken against the accused officials during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes Madam. Two cases have been registered by Delhi Police regarding exploitation of children by cab drivers in the National Capital Territory of Delhi during the last three years and the current year. The details of these cases are as follows:

S.No FIR No and date, section Name of the accused Present status
and Police Station

1. 302/08 dated 21.7.2008 u/s Amar Kumar, Driver Accused arrested and
 354 IPC, PS Patel Nagar, case is put to trial.
 New Delhi.

2. 137/10, dated 17.9.2010 u/s 1.Lalit Ratawal, Accused arrested.
 376/377/506/34 IPC, PS Cab Driver.
 Prasad Nagar, New Delhi.
 2. Madhur, Student.
 3. Sarthan, Student.
 4. Pawan5.
 5. Anup

(c) & (d): No complaint regarding threats to the family of victim children by Police Officials has been received. However, a complaint has been received regarding misbehaviour by the then SHO, PS Prasad Nagar and Investigating Officer with the complainant. Both the police officials have been suspended.